

ITEM NO.301

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).4056-4064/1999

MINERAL AREA DEVELOPMENT AUTHORITY ETC.

Appellant(s)

VERSUS

M/S STEEL AUTHORITY OF INDIA & ORS.

Respondent(s)

[TO GO BEFORE THREE HON'BLE JUDGES] [FOR DIRECTIONS]

WITH

C.A. No. 4710-4721/1999 (XVII)

C.A. No. 4722-4724/1999 (XVII)

C.A. No. 7938/2019 (XVII)

C.A. No. 7936/2019 (XVII)

C.A. No. 7937/2019 (XVII)

C.A. No. 1883/2006 (XI-A)

Date : 03-04-2025 These appeals were called on for hearing today.

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HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE UJJAL BHUYAN

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UPON hearing the counsel the Court made the following  
O R D E R

It may not be possible to segregate the cases assigned to this Bench. Hence, we direct all the cases shall be listed for directions before the appropriate Bench on 22<sup>nd</sup> July, 2025.

(KAVITA PAHUJA)  
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)  
COURT MASTER (NSH)